

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/666/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : PRECISIONE MACHINE AND AUTO COMPONENTS
PVT LTD
NAME OF THE RESPONDENT(S) : EVERON CASTINGS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A. G. SATHANARAYANA
(For A. K. M. L. S. S. & ASSOCIATES) For operational credits
Madhumitha J., Counsel for the Respondent
ph: 9791711963

ORDER

Counsels representing both the parties are present. Counsel for respondent prayed for time to file counter. Time is enlarged at request for filing counter and also for making submissions by both the sides. Put up on 13.12.2017.

sd -
S Vijayaraghavan
Member (Technical)

sd -
K Anantha Padmanabha Swamy
Member (Judicial)

bc